

[English]

### **Training to Youths for Setting up of Tiny Units**

3119. DR. PARSHURAM GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any policy/programme involving private sector and voluntary agencies for imparting training to youths willing to set up tiny units in rural areas;

(b) if so, the details of the policy/programme and

(c) the time by which this policy/programme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES): (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) As per Policy Measures announced on 6/8/91 for promoting and strengthening of Small, Tiny and Village Industries, the Govt. will continue to support first generation entrepreneurs through training and will support their efforts. Industry Associations would also be encouraged to participate in this venture effectively.

(c) Towards implementation of the Policy Measures announced, it has been decided to recognise EDP Institutes established by voluntary organisations/non-Govt. organisations for getting registration with the Directorate of Industries in the category of small scale (industry related) service/business enterprises. They will be entitled to avail the benefits available to small scale industries unties their investment in fixed assets excluding land and building exceeds Rs. 5.00 lakhs. This decision has been

communicated to all the State Governments for implementation.

### **Small/Medium Industries with Foreign Collaboration**

3120. SHRI ACHARLES: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have signed any agreements with some foreign countries for starting of major, medium and small scale industries in the country after the declaration of new economic policy;

(b) if so, the details thereof; and

(c) the total amount of foreign investment involved/expected thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). Technical/Financial collaboration agreements for setting up of industries are generally signed at the Industry level, and it is an on-going process. However, during the period from August '91 to land '93 a total number of 2237 foreign collaborations (both technical and financial) involving an investment of Rs. 5110 cross have been approved.

### **Production and Sale of Cotton**

3121. SHRI SOBHANADRESWARA RAO VADDE: Will the Minister of TEXTILES be pleased to state:

(a) the production of cotton in Andhra Pradesh during 1992-93;

(b) the quantity of cotton sold by the farmers; and

(c) whether the Cotton Corporation of

India propose to purchase cotton in Andhra Pradesh to help the farmers?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The production of cotton in Andhra Pradesh during 1992-93 cotton season has been estimated in the range of 16 to 17 lakh bales.

(b) and (c). As per the information available, there have been arrival of 12.25 lakh bales of cotton in the market in Andhra Pradesh till 11th March, 1993. The Cotton Corporation of India has so far purchased near one lakh bales and the purchase is in progress.

#### **Development Schemes of West Bengal**

3122. SHRI HARADHAN ROY: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government propose to formulate new development schemes for West Bengal;

(b) if so, the details thereof and the time by the which these are likely to be implemented;

(c) the expenditure likely to be incurred thereon; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) and (c). Do not arise.

(d) State Development Schemes are formulated by the States.

#### **Marketing Facilities for Handloom Sector in Kerala**

3123. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of TEXTILES be pleased to state:

(a) whether the handloom sector in Kerala is facing any marketing problem;

(b) if so, the reasons therefor; and

(c) steps taken by the Union Government to help this sector and solve marketing problem?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b). Yes, Sir. The Government of Kerala has informed that increase in input costs has resulted in the cost of production of handloom items and consequently facing severe competition with the powerloom and mill made textile items.

(c) The ongoing Plan schemes implemented during the Seventh Plan have been suitably revised wherever necessary and a number of new schemes like margin money for destitute weavers, integrated handloom village development scheme, Group insurance scheme and new project package scheme have been approved for implementation during the Eighth Plan.

In order to solve marketing problems, the Union Government provides Market Development Assistance to handloom agencies. National Handloom Exports are held every year in metropolitan cities to boost marketing of handlooms. The Government is also implementing National Designs Collection Scheme which has three main components viz., documentation and commercialisation of traditional and contemporary designs and organisation of exhibition-cut-sale of the products. The National